

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2935
TO BE ANSWERED ON 28.12.2018

ONLINE HARASSMENT OF WOMEN

†2935. SHRI SANJAY HARIBHAU JADHAV:
SHRI GUTHA SUKENDER REDDY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Ministry has taken a decision to form a judicial panel to look into the cases emanating from #MeToo movement, sexual harassment cases, etc. and if so, the details thereof along with the time by which such a panel will be formed;
- (b) whether the Government has received any complaints pertaining to online harassment of women during the last four years, if so, the details thereof along with the number of cases registered and disposed of so far and the action initiated for early redressal of these cases; and
- (c) the action taken by the Government on the report presented in this regard by the National Commission for Women?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a): No Madam. However, the Government of India vide its order dated 24th October, 2018 has constituted Group of Minister (GoM) for strengthening the legal and institutional frameworks to deal with and prevent Sexual Harassment at Workplace.
- (b) & (c): The details of complaints received in National Commission for Women and closed under category of Cybercrime against women during last four years are as under:

Year	Received	Closed
2014	209	53
2015	223	86
2016	311	119
2017	370	250

As per laid down procedure these complaints are taken up with concerned authorities including police authorities.

National Commission for Women had provided comments on project "Cyber Crime Prevention against Women and Children (CCPWC)" under Nirbhaya Fund. The Empowered Committee constituted under the Chairmanship of Secretary, Ministry of Women and Child Development has already approved the project "Cyber Crime Prevention against Women and Children (CCPWC)" of Ministry of Home Affairs.

Further, the Government of India has developed Cyber Crime Reporting Portal under the project of CCPWC for addressing the complaints of online harassment of women.
